NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

Represented by

Signature

P. GLAYATURI

Name (in Capital)

counsel for respondent plys

ORDER

Counsel for petitioner was called but was absent. Representative of the counsel for respondents present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed for time to make submissions in regard to the settlement talks between the parties. Time is adjourned at request. Put up on 11.12.2017.

S Vijayaraghayan Member (Technical)

- Sq. K Anantha Padmanabha Swamy Member (Judicial)